

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 27-09-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.178 of 2014 (SZ)	T.Rajamanickam, S/o. Thirunavukarasu, Pettai, Tirunelveli – 627004. Vs The District Environmental Engineer, Tamil Nadu Pollution Control Board, 30/2, SIDCO Industrial Estate, Pettai, Tirunelveli – 627010 And 3 others	M/s. D.Saravanan, D.Ramesh Kumar Counsel for Applicant	Notice sent for Appearance of Applicant and Respondents
2	Application No. 54 of 2016 (SZ)	Suo motu based on the news item published in “The Hindu” dated 8.3.2016 titled “Lake in heart of Bengaluru city turns graveyard for fish Vs Government of Karnataka, Rep. by its chief secretary, Bangaluru and others		Notice sent for Appearance of Respondents
3	Application No.202 of 2017 (SZ)	M/s Ramana Iyyanar Mines and Minerals Rep.,by its Partner N.Elango Kachakanoor (P.O) Salem Vs The Secretary Ministry of Environment, Forest & Climate Change Government of India New Delhi and 3 others	M/s.V.Suthakar Counsel for Applicant M/s. Syed Nurullah Sheriff for R1,R2 M/s. E.Manoharan for R3 & R4	For Reply of R1 ,R3, R4

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.265 of 2016 (SZ)	R.Radha Krishnan Cheyyur Taluk Kancheepuram District Vs Public Works Officer Water Resource Department Chepauk, Chennai – 600 005 and 8 others	M/s.S.Padma Counsel for Applicant	For Applicant to Implead the encroachers
2	Application No.247 of 2017 (SZ)	Sudhan Sivasubramanian, Teynampet, Chennai Vs Central Institute of Brackish Aquaculture, Rep.,by its Director, Raja Annamaliapuram, Chennai and 5 others	M/s. C. Uma Counsel for Applicant Mr. E. Manoharan for R4, R5 Ms. H. Yasmeen Ali for R6	R1 to R3 Called Absent For reply of R4 to R6

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar